

Memorandum submitted by National Sugar Institute, Kanpur

876. SHRI B. B. RAMAIAH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are examining the Memorandum from the National Sugar Institute (NSI), Kanpur for revitalising and strengthening the Institute and if so, details of the recommendations and Government's reaction thereto;

(b) whether grant of an autonomous status is one of the suggestions made and if so, decision thereon; and

(c) whether Government propose to reorganise the NSI and link it directly with the sugar industry by having effective representation of the producers and industry on its governing body with sufficient powers and authority to deal with its functioning effectively ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). No memorandum has been received by Government from the NSI, Kanpur regarding revitalisation and strengthening of the Institute. However, a memorandum has been received from the NSI Officer's and Technical Staff Welfare Association listing various difficulties, administrative and procedural, experienced and making suggestions for improvement including that of granting an autonomous status to the Institute. Government are constantly keeping under review the functioning of the Institute and have for this purpose the benefit of the guidance of an Advisory Board consisting of representatives of the sugar industry, eminent professionals and the Director of the Institute. The difficulties and problems faced by the Institute in carrying out the assignments entrusted to it will continue to be reviewed so that the Institute functions effectively.

Payment of Daily Wages to Technical Assistants in National Building Construction Corporation

877. SHRI M. L. JHIKRAM : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of Technical Assistants Diploma holders in Civil Engineering working on daily wages in National Building Construction Corporation in Delhi at present;

(b) the rate of instant daily wages paid to a Technical Assistant; and

(c) whether Technical Assistants who are working on daily wages are appointed in regular service as Junior Engineer ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFUOR):

(a) There are no Technical Assistants in National Buildings Construction Corporation Ltd.

(b) and (c). Question does not arise, in view of reply to part (a) above.

Procurement of Rice by F. C. I. from Andhra Pradesh

878. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total quantity of rice procured from Andhra Pradesh by the food Corporation of India in 1983-84 and 1984-85; and

(b) the quantity of rice given to the Government of Andhra Pradesh for public distribution system in 1983-84 and 1984-85 and the issue price thereof ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) In Andhra Pradesh, the Food Corporation of India procured 14.74 lakh tonnes of rice (including paddy in terms of rice) in 1983-84, and 10.97 lakh tonnes in 1984-85 marketing season (upto 19-3-85).

(b) The offtake of rice from Central Pool by the State Government. amounted to 10.19 lakh tonnes in 1983-84 and 4.08 lakh tonnes in 1984-85 (upto February '85). The Central issue prices of different varieties of rice for the period are given as under :